

GOVERNMENT OF INDIA  
MINISTRY OF POWER

RAJYA SABHA  
UNSTARRED QUESTION NO.2374  
TO BE ANSWERED ON 16.03.2021

**HYDRO POWER PROJECTS IN THE COUNTRY**

**2374. SHRI SANJAY SETH:  
SHRI RAJEEV SATAV:**

Will the Minister of **POWER**  
be pleased to state:

- (a) the details of hydro power projects constructed/under construction and their installed capacities, State-wise;
- (b) the total expenditure incurred on setting up of each of the power projects of the National Hydro Power Corporation Limited (NHPC) and the depreciated book value of each of these power projects as on date, project-wise; and
- (c) whether various hydro power projects allotted to the private sector in various States are yet to take off and, if so, the details thereof along with the reasons for delay, project-wise?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

( SHRI R.K. SINGH )

(a) : A total of 207 Hydro Power Projects (above 25 MW capacity) with an aggregate installed capacity of 46209.20 MW (including Pumped Storage Scheme) are presently under operation in the country. The State-wise details of Hydro Electric Stations under operation are given at **Annexure-I**. In addition, 36 Hydro Electric Projects (above 25 MW) with an aggregate installed capacity of 12673.5 MW are under construction in the country. Out of these projects, 24 HEPs aggregating to an installed capacity of 9507.5 MW are under active construction and remaining 12 HEPs aggregating to an installed capacity of 3166 MW are currently held up due to various reasons. Details of these projects are given at **Annexure-IA** and **Annexure-IB** respectively.

(b) : The project-wise expenditure incurred on setting up of each of the power projects of the National Hydro Power Corporation Limited (NHPC) and the depreciated book value of each of these power projects as on 31.03.2020, as received from NHPC, is given at **Annexure-II**.

(c) : A large number of the Hydro Electric Projects were allotted to the private sector in various States. A majority of these projects are at various stages of conception. Details in this regard are as under:

Category	Nos.	Capacity (MW)	Details
Under Survey & Investigation (S&I)	11	1910	<b>ANNEXURE- III</b>
S&I Held Up	35	11584	<b>ANNEXURE-IV</b>
HEPs concurred/appraised and yet to be taken up for construction	15	12574	<b>ANNEXURE-V</b>
HEPs under Examination	01	1200	<b>ANNEXURE-VI</b>
HEPs returned to Project Authorities	18	7349	<b>ANNEXURE-VII</b>

\*\*\*\*\*

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

**STATE-WISE / STATION-WISE INSTALLED CAPACITY OF HYDRO ELECTRIC STATIONS IN THE COUNTRY (ABOVE 25 MW CAPACITY)**

SI No.	Utilities/Stations	No. of Units X Capacity(MW)	Capacity (MW)
	<b>Conventional H E Stations</b>		
	<b>Northern Region</b>		
	<b>BBMB</b>		
	<b>HIMACHAL PRADESH</b>		
1	Bhakra Left	(2X108+3X126)	594.00
2	Bhakra Right	(5X157)	785.00
3	Dehar	(6X165)	990.00
4	Pong	(6X66)	396.00
	<b>Sub-Total BBMB (HP)</b>		<b>2765.00</b>
	<b>NHPC</b>		
5	Baira Siul	(3X60)	180.00
6	Chamera-I	(3X180)	540.00
7	Chamera-II	(3X100)	300.00
8	Chamera-III	(3X77)	231.00
9	Parbati-III	(4X130)	520.00
	<b>Sub-Total HP</b>		<b>1771.00</b>
	<b>SJVNL</b>		
10	Nathpa Jhakri	(6X250)	1500.00
11	Rampur	(6X68.67)	412.00
	<b>Total SJVNL</b>		<b>1912.00</b>
	<b>NTPC LTD.</b>		
12	Koldam	(4X200)	800.00
	<b>Total NTPC LTD.</b>		<b>800.00</b>
	<b>Total Central Sector-HP</b>		<b>7248.00</b>
	<b>HPSEBL</b>		
13	Bassi	(4X16.5)	66.00
14	Giri Bata	(2X30)	60.00
15	Larji	(3X42)	126.00
16	Sanjay	(3X40)	120.00
	<b>Total HPSEBL</b>		<b>372.00</b>
	<b>HPPCL</b>		
17	Integrated Kashang	(3X65)	195
18	Sainj	(2X50)	100
19	Sawra Kuddu	(3X37)	111
	<b>Total HPPCL</b>		<b>406</b>
	<b>PSPCL</b>		
20	Shanan	(1X50)+(4X15)	110.00
	<b>Sub Total PSPCL-HP</b>		<b>110.00</b>
	<b>Total State Sector</b>		<b>888.00</b>
	<b>Private Sector</b>		
	<b>MPCL</b>		
21	Malana	(2X43)	86.00
	<b>Total MPCL</b>		<b>86.00</b>
	<b>GBHPPL</b>		
22	Budhil	(2X35)	70.00
	<b>Total GBHPPL</b>		<b>70.00</b>
	<b>EPPL</b>		
23	Malana-II	(2X50)	100.00
	<b>Total EPPL</b>		<b>100.00</b>
	<b>IA Energy</b>		
24	Chanju-I	(3X12)	36.00
	<b>Total IA Energy</b>		<b>36.00</b>

25	Allain Duhangan	(2X96)	192.00
	<b>Total ADHPL</b>		<b>192.00</b>
	<b>HBPCL</b>		
26	Baspa	(3X100)	300.00
27	Karcham Wangtoo	(4X250)	1000.00
	<b>Total HBPCL</b>		<b>1300.00</b>
	<b>Total PVT</b>		<b>1784.00</b>
	<b>Total Himachal Pradesh</b>		<b>9920.00</b>
	<b>JAMMU &amp; KASHMIR</b>		
	<b>JKSPDC</b>		
28	Baglihar-I	(3X150)	450.00
29	Baglihar-II	(3X150)	450.00
30	Lower Jhelum	(3X35)	105.00
31	Upper Sindh-II	(3X35)	105.00
	<b>Total JKSPDC</b>		<b>1110.00</b>
	<b>NHPC</b>		
32	Dulhasti	(3X130)	390.00
33	Salal-I&II	(3X115)	690.00
34	Uri-I	(4X120)	480.00
35	Uri-II	(4X60)	240.00
36	Sewa-II	(3X40)	120.00
37	Keshanganga	(3X110)	330.00
	<b>Sub-Total NHPC</b>		<b>2250</b>
	<b>Total Jammu &amp; Kashmir</b>		<b>3360</b>
	<b>LADAKH</b>		
	<b>NHPC</b>		
38	Chutak	(4X11)	44.00
39	Nimoo Bazgo	(3X15)	45.00
	<b>Sub-Total NHPC</b>		<b>89.00</b>
	<b>Total Ladakh</b>		<b>89.00</b>
	<b>PUNJAB</b>		
	<b>PSPCL</b>		
40	Anandpur Sahib-I	(2X33.5)	67.00
41	Anandpur Sahib-I	(2X33.5)	67.00
42	Mukerian-I	(3X15)	45.00
43	Mukerian-II	(3X15)	45.00
44	Mukerian-III	(3X19.5)	58.50
45	Mukerian-IV	(3X19.5)	58.50
46	Ranjit Sagar	(4X150)	600.00
	<b>Total PSPCL</b>		<b>941.00</b>
	<b>BBMB</b>		
47	Ganguwal	(2X24.2)+(1X29.25)	77.65
48	Kotla	(2X24.2)+(1X29.25)	77.65
	<b>Sub-Total BBMB (Punjab)</b>		<b>155.30</b>
	<b>Total Punjab</b>		<b>1096.30</b>
	<b>Rajasthan</b>		
	<b>RRVUNL</b>		
49	Jawahar Sagar	(3X33)	99.00
50	Mahi Bajaj-I	(2X25)	50.00
51	Mahi Bajaj-II	(2X45)	90.00
52	R P Sagar	(4X43)	172.00
	<b>Total RRVUNL</b>		<b>411.00</b>
	<b>Total Rajasthan</b>		<b>411.00</b>
	<b>UTTARAKHAND</b>		
	<b>NHPC</b>		
53	Dhauli Ganga	(4X70)	280.00
54	Tanakpur	(3X31.4)	94.20
	<b>Sub-Total NHPC</b>		<b>374.20</b>
	<b>THDC</b>		
55	Tehri St-I	(4X250)	1000.00

56	Koteshwar	(4X100)	400.00
	<b>Total THDC</b>		<b>1400.00</b>
	<b>Sub Total Central</b>		<b>1774.20</b>
	<b>State Sector</b>		
	<b>UJVNL</b>		
57	Chibro (Yamuna)	(4X60)	240.00
58	Chilla	(4X36)	144.00
59	Dhakrani	(3X11.25)	33.75
60	Dhalipur	(3X17)	51.00
61	Khatima	(3X13.8)	41.40
62	Khodri	(4X30)	120.00
63	Kulhal	(3X10)	30.00
64	Maneri Bhali-I	(3X30)	90.00
65	Maneri Bhali-II	(4X76)	304.00
66	Ramganga	(3X66)	198.00
	<b>Total UJVNL</b>		<b>1252.15</b>
	<b>Private Sector</b>		
	<b>AHPC</b>		
67	Shrinagar	(4X82.50)	330.00
	<b>JPPVL</b>		
68	Vishnu Prayag	(4X100)	400.00
	<b>L&amp;T</b>		
69	Singoli Bhatwari	(3x33)	99.00
	<b>Sub Total Private</b>		<b>829.00</b>
	<b>Total Uttarakhand</b>		<b>3855.35</b>
	<b>UPJVNL</b>		
	<b>UTTAR PRADESH</b>		
70	Khara	(3X24)	72.00
71	Matatila	(3X10.2)	30.60
72	Obra	(3X33)	99.00
73	Rihand	(6X50)	300.00
	<b>Total UPJVNL</b>		<b>501.60</b>
	<b>Total Northern Region</b>		<b>19233.25</b>
	<b>Western Region</b>		
	<b>MADHYA PRADESH</b>		
	<b>NHDC</b>		
74	Indira Sagar	(8X125)	1000.00
75	Omkareshwar	(8X65)	520.00
	<b>Sub-Total NHDC</b>		<b>1520.00</b>
	<b>Total Central</b>		<b>1520.00</b>
	<b>MPPGCL</b>		
76	Bansagar Tons-I	(3X105)	315.00
77	Bansagar Tons-III	(2X15)	30.00
78	Bansagar Tons-II	(3X20)	60.00
79	Bargi	(2X45)	90.00
80	Gandhi Sagar	(5X23)	115.00
81	Madhikhera	(3X20)	60.00
82	Rajghat	(3X15)	45.00
	<b>Sub-Total MPPGCL</b>		<b>715.00</b>
	<b>Total Madhya Pradesh</b>		<b>2235.00</b>
	<b>MAHARASHTRA</b>		
	<b>MAHAGENCO</b>		

83	Bhira Tail Race	(2X40)	80.00
84	Koyna DPH	(2X18)	36.00
85	Koyna-I&II	(4X70)+(4X80)	600.00
86	Koyna-III	(4X80)	320.00
87	Koyna-IV	(4X250)	1000.00
88	Tillari	(1X60)	60.00
89	Vaitarna	(1X60)	60.00
	<b>Sub-Total MAHAGENCO</b>		<b>2156.00</b>
	<b>MPPGCL</b>		
90	Pench	(2X80)	160.00
	<b>Sub-Total MPPGCL</b>		<b>160.00</b>
	<b>Total State SECTOR</b>		<b>2316.00</b>
	<b>Private Sector</b>		
	<b>Dodson-Lindblom Hydro Power Pvt. Ltd.(DLHP)</b>		
91	Bhandardhara St-II	(1X34)	34.00
	<b>Sub-Total DLHP</b>		<b>34.00</b>
	<b>Tata Power Company</b>		
92	Bhira	(6X25)	150.00
93	Bhivpuri	(3X24) + (2X1.5)	75.00
94	Khopoli	(3X24)	72.00
	<b>Sub-Total TPCL</b>		<b>297.00</b>
	<b>Total Pvt. (Maharashtra)</b>		<b>331.00</b>
	<b>Total Maharashtra</b>		<b>2647.00</b>
	<b>CHHATISGARG</b>		
	<b>CSPGCL</b>		
	<b>State Sector</b>		
95	Hasdeobango	(3X40)	120.00
	<b>Total CSPGCL</b>		<b>120.00</b>
	<b>Total Chhatisgarh</b>		<b>120.00</b>
	<b>GUJARAT</b>		
	<b>State Sector</b>		
	<b>GSECL</b>		
96	Ukai	(4X75)	300.00
	<b>Sub-Total GSECL</b>		<b>300.00</b>
	<b>SSNNL</b>		
97	Sardar Sarovar CHPH	(5X50)	250.00
	<b>Sub-Total SSNNL</b>		<b>250.00</b>
	<b>Total Gujarat</b>		<b>550.00</b>
	<b>Total Western Region</b>		<b>5552.00</b>
	<b>Southern Region</b>		
	<b>ANDHRA PRADESH</b>		
	<b>APGENCO</b>		
	<b>State Sector</b>		
98	Lower Sileru	(4X115)	460.00
99	N J Sagar RBC & EXT.	(3X30)	90.00
100	Srisailam	(7X110)	770.00
101	Upper Sileru-I&II	(4X60)	240.00
102	N J Sagar TPD	(2X25)	50.00
	<b>Total APGENCO</b>		<b>1610.00</b>
	<b>Total Andhra Pradesh</b>		<b>1610.00</b>
	<b>TELANGANA</b>		
	<b>TSGENCO</b>		
	<b>State Sector</b>		
103	Priyadarshni Jurala	(6X39)	234.00
104	Pochampad	(4X9)	36.00

105	N J Sagar	(1X110)	110.00
106	N J Sagar LBC	(2X30)	60.00
107	Lower Jurala	(6X40)	240.00
108	Pulinchinthala	(4X30)	120.00
	<b>Total TSGENCO</b>		<b>800.00</b>
	<b>Total Telangana</b>		<b>800.00</b>
	<b>KARNATAKA</b>		
	<b>KPCL</b>		
	<b>State Sector</b>		
109	Almatti	(5X55)+(1X15)	290.00
110	Gerusoppa(Sharavathy Tail Race)	(4X60)	240.00
111	Ghat Prabha	(2X16)	32.00
112	Mahatma Gandhi (Jog)	(4X21.6)+(4X13.2)	139.20
113	Kadra	(3X50)	150.00
114	Kalinadi (Nagjhari)	(3X135)+(3X150)	855.00
115	Kalinadi (Supa)	(2X50)	100.00
116	Kodasali	(3X40)	120.00
117	Lingnamakki	(2X27.5)	55.00
118	Munirabad	(2X9)+(1X10)	28.00
119	Sharavathy	(10X103.5)	1035.00
120	Sivasamundrum	(4X6)+(6X3)	42.00
121	Varahi	(4X115)	460.00
122	Bhadra	(2x12)+(1x2)	26.00
	<b>Total KPCL</b>		<b>3572.20</b>
	<b>APGENCO</b>		
123	T B Dam	(4X9)	36.00
124	Hampi	(4X9)	36.00
	<b>Sub-Total APGENCO</b>		<b>72.00</b>
	<b>Total Karnataka</b>		<b>3644.20</b>
	<b>KERALA</b>		
	<b>KSEB</b>		
	<b>State Sector</b>		
125	Idamalayar	(2X37.5)	75.00
126	Idukki	(6X130)	780.00
127	Kakkad	(2X25)	50.00
128	Kuttiyadi	(3X25)	75.00
129	Kuttiyadi Extn.	(1X50)	50.00
130	Kuttiyadi Additional Extn.	(2X50)	100.00
131	Lower Periyar	(3X60)	180.00
132	Nariamangalam	(3X15)	45.00
133	Pallivasal	(3X5)+(3X7.5)	37.50
134	Panniar	(2X15)	30.00
135	Poringalkuttu	(4X8)	32.00
136	Sabirigiri	(6X50)	300.00
137	Sengulam	(4X12)	48.00
138	Sholayar	(3X18)	54.00
	<b>Total KSEB</b>		<b>1856.50</b>
	<b>Total Kerala</b>		<b>1856.50</b>
	<b>TAMILNADU</b>		
	<b>TANGEDCO</b>		
139	Aliyar	(1X60)	60.00
140	Bhavani Kattalai Barrage-I	(2X15)	30.00
141	Bhavani Kattalai Barrage-II	(2X15)	30.00
142	Bhavani Kattalai Barrage-III	(2X15)	30.00
143	Kodayar-I	(1X60)	60.00
144	Kodayar-I	(1X40)	40.00

145	Kundah-I	(3X20)	60.00
146	Kundah-II	(5X35)	175.00
147	Kundah-III	(3X60)	180.00
148	Kundah-IV	(2X50)	100.00
149	Kundah-V	(2X20)	40.00
150	Lower Mettur-I	(2X15)	30.00
151	Lower Mettur-II	(2X15)	30.00
152	Lower Mettur-III	(2X15)	30.00
153	Lower Mettur-IV	(2X15)	30.00
154	Mettur Dam	(4X12.5)	50.00
155	Mettur Tunnel	(4X50)	200.00
156	Moyar	(3X12)	36.00
157	Papanasam	(4X8)	32.00
158	Parson's Valley	(1X30)	30.00
159	Periyar	(3X42)+(1X35)	161.00
160	Pykara	(3X7)+(2X13.6)+(1X11)	59.20
161	Pykara Ultimate	(3X50)	150.00
162	Sarakarpathy	(1X30)	30.00
163	Sholayar-I	(2X35)	70.00
164	Suruliyar	(1X35)	35.00
	<b>Total TANGEDCO</b>		<b>1778.20</b>
	<b>Total Tamilnadu</b>		<b>1778.20</b>
	<b>Total Southern Region</b>		<b>9688.90</b>
	<b>Eastern Region</b>		
	<b>WEST BENGAL</b>		
	<b>DVC</b>		
165	Maithon	(1X23.2)+(2X20)	63.20
	<b>Sub-Total DVC</b>		<b>63.20</b>
	<b>NHPC</b>		
166	Teesta Low Dam-III	(4X33)	132.00
167	Teesta Low Dam-IV	(4X40)	160.00
	<b>Sub Total NHPC</b>		<b>292.00</b>
	<b>Sub-Total Central</b>		<b>355.20</b>
	<b>WBSEDCL</b>		
168	Jaldhaka	(4X9)	36.00
169	Rammam	(4X12.5)	50.00
	<b>Sub-Total WBSEDCL</b>		<b>86.00</b>
	<b>Total West Bengal</b>		<b>441.20</b>
	<b>SIKKIM</b>		
	<b>NHPC</b>		
170	Rangit	(3X20)	60.00
171	Teesta-V	(3X170)	510.00
	<b>Sub-Total NHPC</b>		<b>570.00</b>
	<b>State Sector</b>		
	<b>Teesta Urja Ltd.</b>		
172	Teesta-III	(6X200)	1200.00
	<b>Sub-Total TUL</b>		<b>1200.00</b>
	<b>Private</b>		
	<b>GIPL (Gati Infra Pvt. Ltd.)</b>		
173	Chujachen	(2*55)	110.00
	<b>Sneha Kinetic Power Projects Pvt. Ltd.(SKPPPL)</b>		
174	Dikchu	(2*48)	96.00
	<b>Shiga Energy Pvt. Ltd.(SEPL)</b>		

175	Tashiding	(2*48.50)	97.00
	<b>DANS Energy Pvt. Ltd. (DEPL)</b>		
176	Jorethang Loop	(2*48)	96.00
	<b>Sub-Total Private</b>		<b>399.00</b>
	<b>Total Sikkim</b>		<b>2169.00</b>
	<b>JAHARKHAND</b>		
177	Panchet	(1X40)	40.00
	<b>Sub-Total DVC</b>		<b>40.00</b>
	<b>JUUNL</b>		
178	Subernrekha-I	(1X65)	65.00
179	Subernrekha-II	(1X65)	65.00
	<b>Total JUUNL</b>		<b>130.00</b>
	<b>Total Jharkhand</b>		<b>170.00</b>
	<b>ODISHA</b>		
	<b>OHPC</b>		
180	Balimela	(6X60)+(2X75)	510.00
181	Hirakud (Burla)	(3X37.5)+(2X49.5)+(2X32)	275.50
182	Hirakud (Chiplima)	(3X24)	72.00
183	Rengali	(5X50)	250.00
184	Upper Indravati	(4X150)	600.00
185	Upper Kolab	(4X80)	320.00
	<b>Total OHPC</b>		<b>2027.50</b>
	<b>APGENCO</b>		
186	Machkund	(3X17)+(3X21.25)	114.75
	<b>Sub-Total APGENCO</b>		<b>114.75</b>
	<b>Total Odisha</b>		<b>2142.25</b>
	<b>Total Eastern Region</b>		<b>4922.45</b>
	<b>North Eastern Region</b>		
	<b>ARUNACHAL PRADESH</b>		
	<b>NEEPCO</b>		
187	Ranganadi	(3X135)	405.00
188	Pare	(2X55)	110.00
189	Kameng	(3X150)	600.00
	<b>Sub-Total NEEPCO Ar.P</b>		<b>1115.00</b>
	<b>Total Arunachal Pradesh</b>		<b>1115.00</b>
	<b>ASSAM</b>		
	<b>NEEPCO</b>		
190	Kopoli	(4X50)	200.00
191	Khondong	(2X25)	50.00
	<b>Sub-Total NEEPCO Assam</b>		<b>250.00</b>
	<b>APGCL</b>		
192	Karbi Langpi	(2X50)	100.00
	<b>Sub-Total APGCL</b>		<b>100.00</b>
	<b>Total Assam</b>		<b>350.00</b>
	<b>MIZORAM</b>		
	<b>NEEPCO</b>		
193	Tuirial	(2X30)	60.00
	<b>Total NEEPCO Mizoram</b>		<b>60.00</b>
	<b>Total Mizoram</b>		<b>60.00</b>
	<b>NAGALAND</b>		
	<b>NEEPCO</b>		
194	Doyang	(3X25)	75.00
	<b>Total-NEEPCO Nagaland</b>		<b>75.00</b>
	<b>Total Nagaland</b>		<b>75.00</b>



	<b>MANIPUR</b>		
	<b>NHPC</b>		
195	Loktak	(3X35)	105.00
	<b>Sub-Total NHPC</b>		<b>105.00</b>
	<b>Total Manipur</b>		<b>105.00</b>
	<b>MEGHALAYA</b>		
	<b>MePGCL</b>		
196	Kyrdemkulai	(2X30)	60.00
197	Umiam St. I	(4X9)	36.00
198	New Umetru	(2X20)	40.00
199	Umiam St. IV	(2X30)	60.00
200	Myntdu St-I	(3X42)	126.00
	<b>Total MePGCL</b>		<b>322.00</b>
	<b>Total Meghalaya</b>		<b>322.00</b>
	<b>Total NE Region</b>		<b>2027.00</b>
	<b>Total</b>		<b>41423.60</b>
	<b>Pumped Storage Schemes</b>		
	<b>Western Region</b>		
	<b>GUJARAT</b>		
	<b>State Sector</b>		
	<b>GSECL</b>		
1	Kadana	(4X60)	240.00
	<b>SSNNL</b>		
2	Sardar Sarovar RBPH	(6X200)	1200.00
	<b>Total Gujarat</b>		<b>1440.00</b>
	<b>MAHARASHTRA</b>		
	<b>State Sector</b>		
	<b>MAHAGENCO</b>		
3	Ghatgarh	(2X125)	250.00
	<b>Private Sector</b>		
	<b>Tata Power Company</b>		
4	Bhira	(1X150)	150.00
	<b>Sub-Total Maharashtra</b>		<b>400.00</b>
	<b>Total Western Region</b>		<b>1840.00</b>
	<b>Southern Region</b>		
	<b>TELANGANA</b>		
	<b>State Sector</b>		
	<b>TSGENCO</b>		
5	N J Sagar	(7X100.8)	705.60
6	Srisaillam LBPG	(6X150)	900.00
	<b>Sub-Total TELANGANA</b>		<b>1605.60</b>
	<b>TAMIL NADU</b>		
7	Kadamparai	(4X100)	400.00
	<b>Sub-Total TAMIL NADU</b>		<b>400.00</b>
	<b>Total Southern Region</b>		<b>2005.60</b>
	<b>Eastern Region</b>		
	<b>JHARKHAND</b>		
	<b>Central Sector</b>		
8	Panchet	(1X40)	40.00
	<b>WEST BENGAL</b>		
	<b>State Sector</b>		
	<b>WBSEDCL</b>		

9	Purulia	(4X225)	900.00
	<b>Sub-Total</b>		<b>940.00</b>
	<b>Total- PSS</b>		<b>4785.60</b>
	<b>Total (Conventional+PSS)</b>		<b>46209.20</b>

**NOTE:** a. R-Run of river, R(P)-Run of river with Pondage, MP-Multipurpose and S-Storage

b. The Total No. of HE Stations are 207 as following two Hydro Stations have conventional as well as PSS capacity.

Sl. No.	Station	Installed Capacity (MW)	
		Conventional	PSS
1	N J Sagar	1X110 =110	7X100.8=705 .60
2	Panchet	1X40=40	1X40=40

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

**LIST OF HYDRO ELECTRIC PROJECTS (ABOVE 25 MW) UNDER ACTIVE CONSTRUCTION**

Sl. No.	Name of Scheme (Executing Agency)	No. of Units X Capacity (MW)	Capacity (MW)
	<b>Arunachal Pradesh</b>		
1	Subansiri Lower (NHPC)	8x250	2000.00
	<b>Sub-total: Arunachal Pradesh</b>		<b>2000.00</b>
	<b>Himachal Pradesh</b>		
2	Parbati St. II (NHPC)	4x200	800.00
3	Luhri-I (SJVN)	2x80+2x25	210.00
4	Uhl-III (BVPCL)	3x33.33	100.00
5	Shongtong Karcham (HPPCL)	3x150	450.00
6	Bajoli Holi (GMR)	3x60	180.00
7	Sorang (HSPCL)	2x50	100.00
8	Tidong-I (Statkraft IPL)	100.00	100.00
9	Kutehr (JSW Energy Ltd)	3x80	240.00
	<b>Sub-total: Himachal Pradesh</b>		<b>2180.00</b>
	<b>Jammu &amp; Kashmir</b>		
10	Pakal Dul (CVPPL)	4x250	1000.00
11	Parnai (JKSPDC)	3x12.5	37.50
12	Kiru (CVPPL)	4x156	624.00
	<b>Sub-total: Jammu &amp; Kashmir</b>		<b>1661.50</b>
	<b>Kerala</b>		
13	Pallivasal (KSEB)	2x30	60.00
14	Thottiyar (KSEB)	1x30+1x10	40.00
	<b>Sub-total: Kerala</b>		<b>100.00</b>
	<b>Punjab</b>		
15	Shahpurkandi (PSPCL/Irrigation Deptt.,Pb.)	3x33+3x33+1x8	206.00
	<b>Sub-total: Punjab</b>		<b>206.00</b>
	<b>Sikkim</b>		
16	Teesta St. VI NHPC	4x125	500.00
17	Rongnichu (Madhya Bharat)	2x48	96.00
	<b>Sub-total: Sikkim</b>		<b>596.00</b>
	<b>Tamil Nadu</b>		
18	Kundah Pumped Storage Phase-I,II&III)	4x125	500.00
	<b>Sub-total: Tamil Nadu</b>		<b>500.00</b>

	<b>Uttarakhand</b>		
19	Tehri PSS (THDC)	4x250	1000.00
20	Vishnugad Pipalkoti (THDC)	4x111	444.00
21	Naitwar Mori (SJVNL)	2x30	60.00
22	Vyasi (UJVNL)	2x60	120.00
23	Tapovan Vishnugad (NTPC)	4x130	520.00
	<b>Sub-total: Uttarakhand</b>		<b>2144.00</b>
	<b>West Bengal</b>		
24	Rammam-III (NTPC)	3x40	120.00
	<b>Sub-total: West Bengal</b>		<b>120.00</b>
	<b>Total:</b>		<b>9507.50</b>

\*\*\*\*\*

## ANNEXURE-IB

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

**LIST OF HYDRO PROJECTS (ABOVE 25 MW) FOR WHICH CONSTRUCTION IS HELD UP**

Sl. No.	Name of Scheme (Executing Agency)	No. of Units X Capacity (MW)	Capacity (MW)	Reasons/Present Status
<b>Andhra Pradesh</b>				
1	Polavaram (APGENCO/ Irrigation Dept., A.P.)	12x80	960.00	Works stalled since 19.07.2019 as APGENCO asked contractor Navayuga Engineering Company Ltd. (NECL) to stop all works and termination of contract issued on 14.08.2019. The writ petition filed by MECL was disposed by Hon'ble High Court against NECL on 14.12.2020. Works are yet to be started.
<b>Sub-total: Andhra Pradesh</b>			<b>960.00</b>	
<b>Himachal Pradesh</b>				
2	Tangnu Romai (TRPG)	2x22	44.00	Works are stalled since January, 2015 due to fund constraints with developer.
<b>Sub-total: Himachal Pradesh</b>			<b>44.00</b>	
<b>Jammu &amp; Kashmir</b>				
3	Lower Kalnai (JKSPDC)	2x24	48.00	Works on all fronts at Dam and Power House site are stalled since 24.01.2018 due to payment dispute with subcontractors and due to non-settlement of extension of time of the contract by the JKSPDC.
4	Ratle (RHEPPL / NHPC)	4x205 + 1x30	850.00	Project is stalled since 11.07.2014 due to various issues viz. R&R issues, Local issues, Law & order problem etc. Earlier, it was under execution by private sector developer and some works have already been done. There is no progress since 11th July, 2014. JV of Govt. of UT of J&K and NHPC has been formed. Cabinet clearance for investment approval received. Award of works is to be done.
<b>Sub-total: Jammu &amp; Kashmir</b>			<b>898.00</b>	
<b>Madhya Pradesh</b>				
5	Maheshwar (SMHPCL)	10x40	400.00	Works suspended since Nov-11 due to cash flow problem with developer. M.P. Power Management Company Ltd. has terminated the Power Purchase Agreement with SMHPCL on 18.04.2020.
<b>Sub-total: Madhya Pradesh</b>			<b>400.00</b>	
<b>Maharashtra</b>				
6	Koyna Left Bank (WRD,MAH)	2x40	80.00	Project stalled since July, 2015. The current expenditure on the project has already reached to almost original administrative approved cost level. Proposal for revival of the project is submitted to the Govt. of Maharashtra.
<b>Sub-total: Maharashtra</b>			<b>80.00</b>	

<b>Sikkim</b>				
7	Rangit-IV (NHPC)	3x40	120.00	Project is stalled since October, 2013 due to funds constraints with the developer. The project was under NCLT process since 9th April, 2019. The Resolution Plan Approval Application was listed for hearing on 17.02.2020 before NCLT, Hyderabad (“Tribunal”). Final hearing was held on 31.07.2020. The project has been awarded to NHPC. PIB meeting for investment approval held on 12.02.2021.
8	Bhasmey (Gati Infrastructure)	2x25.5	51.00	Works are stalled since Sept., 2016 due to funds constraints with developer
9	Rangit-II (Sikkim Hydro)	2x33	66.00	Works are stalled since December, 2017 due to funds constraints with developer. Project is in NCLT since 30.07.2020.
10	Panan (Himagiri)	4x75	300.00	Issue of construction of bridge on Mantham Lake for accesibility of site is under discussion with the State Govt of Sikkim.
<b>Sub-total: Sikkim</b>			<b>537.00</b>	
<b>Uttarakhand</b>				
11	Lata Tapovan (NTPC)	3x57	171.00	Subsequent to the Uttarakhand disaster in June, 2013, Hon’ble Supreme Court gave the judgment on 13.08.2013 that “MoEF as well as State of Uttarakhand not to grant any further environmental clearance or forest clearance for any hydroelectric power project in the State of Uttarakhand, until further orders”. Therefore, the construction work stopped. The matter is sub-judice.
12	Phata Byung (LANCO)	2x38	76.00	Works stalled since July, 2017 due to Financial crunch with the contractor / developer. The company is undergoing a corporate insolvency resolution process initiated under IBC for resolution and revival of the project since June 2020. Under this process, the resolution professional appointed by the NCLT has initiated the process for inviting prospective investors for the project.
<b>Sub-total: Uttarakhand</b>			<b>247.00</b>	
<b>Total:</b>			<b>3166.00</b>	

\*\*\*\*\*

## ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

**A. FINANCIAL DETAILS OF POWER STATIONS OF NHPC LIMITED (AS ON 31.03.2020)**

(Rs. In Crore)

Name of Power Station	Total Expenditure Incurred	Total Depreciation	Depreciated Value
SALAL	1,114.83	791.60	323.23
URI - I	3,540.54	2,093.94	1,446.60
URI - II	2,305.65	717.79	1,587.85
DULHASTI	5,327.15	3,282.67	2,044.48
SEWA-II	1,112.49	545.67	566.82
NIMMO BAZGO	1,011.59	318.61	692.98
CHUTAK	901.39	322.87	578.52
BAIRASIUL	286.32	185.47	100.85
CHAMERA-I	2,211.16	1,446.85	764.32
CHAMERA-II	2,098.67	1,182.81	915.86
CHAMERA-III	2,048.43	788.96	1,259.47
PARBATI-III	2,578.12	742.80	1,835.33
TANAKPUR	441.11	277.16	163.95
DHAULIGANGA-I	1,654.33	982.24	672.09
LOKTAK	211.72	170.04	41.68
RANGIT	520.31	282.23	238.08
TEESTA-V	2,989.75	1,714.66	1,275.09
TLDP-III	1,964.03	683.77	1,280.26
KISHANGANGA	5,515.96	521.40	4,994.56
TLDP-IV	1,796.58	353.40	1,443.19
<b>Total</b>	<b>39,630.15</b>	<b>17,404.96</b>	<b>22,225.19</b>

Note:-Total Expenditure incurred includes Expenditure on Property, Plant and Equipment, Right to Use Assets and Intangible Assets.

**B. FINANCIAL DETAILS OF NHPC PROJECTS UNDER CONSTRUCTION (AS ON 31.03.2020)**

(Rs. In Crore)

Project Name	Total Expenditure Incurred	Total Depreciation	Depreciated Value
PARBATI -II	8,213.29	113.62	8,099.68
SUBANSIRI LOWER PROJECT	8,019.66	102.89	7,916.77
<b>Total</b>	<b>16,232.95</b>	<b>216.51</b>	<b>16,016.44</b>

Note:-Total Expenditure incurred includes Expenditure on Property, Plant and Equipment, Right to Use Assets, Intangible Assets and Capital Work In Progress (CWIP).

\*\*\*\*\*

## ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

**LIST OF HYDRO ELECTRIC PROJECTS UNDER SURVEY & INVESTIGATION IN THE COUNTRY (PRIVATE SECTOR)**

Sl. No.	Name of Scheme	District	Agency for DPR	Type	Revised Installed Capacity (MW)	Date of Memorandum of Association (MoA)
<b>Category A: Schemes likely to cost more than Rs. 1000 Crores- DPR to be submitted to CEA for Concurrence</b>						
<b>Pumped Storage Projects</b>						
<b>Karnataka</b>						
1	Saundatti	Belgavi	Greenko	PSP	1260	
	<b>Total PSP (Cat A)</b>				<b>1260</b>	
	<b>Total (Cat A)</b>				<b>1260</b>	
<b>Category B : Schemes likely to cost less than Rs. 1000 Crores- DPR to be submitted to State for approval</b>						
<b>Arunachal Pradesh</b>						
1	Pachuk-II	Pachuk	Energy development Co. Ltd	ROR	61	27.08.2010
2	Tsa Chu - I Lower	Nykcharong chu	Energy development Co. Ltd	ROR	77	27.08.2010
3	Tsa Chu - II	Nykcharong chu	Energy development Co. Ltd	ROR	67	27.08.2010
4	Pachuk-II Lower	Pakke Bung	Energy development Co. Ltd	ROR	51	27.8.2010
5	Marijingla	Kameng	Energy development Co. Ltd	ROR	39	12.1.2008 ( Amended on 27.8.2010)
6	Marijingla Lower	Kameng	Energy development Co. Ltd	ROR	37	27.8.2010
7	Rego	West Siang	Greenko Energies Ltd.	ROR	97	25.09.2012
8	Rapum	West Siang	Greenko Energies Ltd.	ROR	66	27.12.2007
9	Panyor	Lower Subansiri	Rajratna Energy Holding Pvt. Ltd.	ROR	80	25.02.2009
10	Lower Yamne St-I	Upper Siang	Yamne Power Pvt. Ltd	ROR	75	29.11.2009
	<b>Sub Total (Ar.P)</b>				<b>650</b>	
	<b>Total (Conventional HEPs + PSP)</b>				<b>1910.0</b>	

\*\*\*\*\*



## ANNEXURE-IV

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

## Hydroelectric / Pumped Storage Projects allotted for development (Private Sector) of which Survey &amp; Investigation is held up

Sl. No.	Scheme	District	Installed Capacity (MW)	Agency	Date of Allotment/ Memorandum of Association	Status
<b>Himachal Pradesh</b>						
1	Sumte Kothang	Lahaul & Spiti	130	Reliance Power Ltd. (M/s Sumte Kothang HPPL)	31.12.2012	S&I held up due to opposition from locals and NGOs. <b>Project stands terminated on 28.07.2017.</b>
2	Lara Sumta	Kinnaur	104	Reliance Power Ltd. (M/s Lara Sumte HPPL)	31.12.2012	S&I held up due to opposition from locals and NGOs. <b>Project stands terminated on 28.07.2017.</b>
3	Tidong-II	Kinnaur	60	Tidong Hydro Power Ltd.	20.01.2012	S&I is held up due to local public agitation & there is no progress in the S&I activities of the project for a long time.
<b>Total Himachal Pradesh</b>			<b>294</b>			
<b>Uttarakhand</b>						
4	Arakot Tiuni	Uttarkashi	72	UID	-	MoEF Clearance awaited. S&I yet to be taken up.
5	Urthing Sobla	Pithoragarh	280	Reliance Power Ltd.		MoEF Clearance awaited.S&I heldup as the project area falls under Askot Musk deer Sanctuary.
6	Mapang - Bogidiyar	Pithoragarh	200.00	GVK-L&T	07.05.2005	S&I held up due to Supreme Court order directing MoEF and State of Uttarakhand not to grant any Environmental Clearance or Forest Clearance for any hydro electric project in the State of Uttarakhand until further orders. <b>State of Uttarakhand has scrapped the project and planning to re-tender for the same.</b>
<b>Total Uttarakhand</b>			<b>552.00</b>			
<b>Arunachal Pradesh</b>						
7	Papu	East Kameng	90.00	CESC Ltd.	16.05.2012	Issue of interference of levels with the Upstream project of M/s Vensar Energy Ltd, i.e Papu Valley HEP (45MW) requires to be resolved. Both Vensar constructions and CESC Ltd clarified that there is no overlapping at ground vide letter dtd 29/12/16. Re-survey and DPR submission was targetted to be completed in May 2019, which is still awaited.

8	Kameng Dam	West Kameng	420.00	KSK Energy Ventures Ltd.	25.01.2007	MoEF did not issue ToR due to <b>proximity to Pakke Tiger Reserve</b> . All other possible alternative site(s) are in proximity of tiger reserve due to which the <b>project has been dropped</b> . The Developer had already written for refund of upfront premium for surrendering the project.
9	Emra-I	Dibang Valley	275.00	Athena Energy Ventures Pvt. Ltd.	02.02.2008	No proper approach road to the project site. No progress is shown till date. <b>Intent to Terminate by GoAP</b> under process since 25/07/2018.
10	Nalo	Upper Subansiri	635.00	Indus Hydro Power	16.11.2010	First consultaion meeting held on 27.11.2013. <b>Intent to terminate</b> under proocess since 19/03/2018
11	Rho	Tawang	93.00	SEW Energy	2.3.2009	First consultation meeting held on 30.10.2013. No visible progress since 2015. Drift Work pending. Letter issued to the developer to resolve issues with CEA/CWC/GSI on 17/9/19.
12	Dardu	Papum pare	60.00	KVK Energy & Infrastructure Ltd.	26.12.2007	No activity/progress in the project. Local public are demanding to hand over the project to CPSU. Dikrong basin study not yet finalised. <b>Intention to terminate by GoAP</b> is under process since 10/04/18.
13	Naba	Upper Subansiri	1000.00	Abir Infrastructure Pvt. Ltd.	21.06.2010	S&I held up due to unapproachable area/ difficult & inhospitable terrain and local law & order problem. There is no activity in the project. 2nd show cause notice was issued by GoAP on 26/06/2015.
14	Dengser	Upper Subansiri	552.00	Coastal Infrastructre Pvt. Ltd.	26.04.2011	S&I held up due to unapproachable area/ difficult & inhospitable terrain and local law & order problem. No activity in the project. 1st show cause notice was issued on 12/05/2015.
15	Niare	Upper Subansiri	800.00	Coastal Infrastructre Pvt. Ltd.	26.04.2011	S&I held up due to unapproachable area/ difficult & inhospitable terrain and local law & order problem. There is no Activity in the project. 5th Show cause notice was issued by GoAP on 12/05/2015.
16	Yamne-I	Upper Siang	111.00	S.S. Yamne Power Pvt. Ltd.	5.3.2009	First consultation meeting held on 30.07.2014. Local and law and order. Problems. <b>Under process for termination</b> since 18/05/18
17	Emra-II	Dibang Valley	390.00	Athena Energy Ventures Pvt. Ltd.	02.02.2009	No road connectivity to project site. Local issues, communication problems. <b>Intent to Terminate</b> under process since 25/07/2018.

18	Anjaw	Anjaw	270.00	Athena Energy Ventures Pvt. Ltd.	09.07.2007	First consultaion meeting held on 30.07.2014. Due to no progress, project is being considered for issuing of <b>Intent to terminate</b> .
19	Dinchang	West Kameng	252	KSK Energy Ventures Ltd	11.9.2007	Project <b>under process for termination</b> by GoAP since 13.03.2018.
20	Ithun-I	Lower Dibang Valley	84.00	JVKIL Consortium	29.8.2008	Non-operationalization of Hunli-Desali road. Very slow progress, hence under process for <b>Intent to Terminate by GoAP</b> since 19/07/2018
21	Subansiri Upper	Upper Subansiri	1800.00	KSK Energy Ventures Ltd	18.03.2010	S&I held up due to lack of clarity on funding of Flood Moderation cost. Second show cause notice was issued on 26/06/2015.
22	New Melling	Tawang	90	SEW Energy	23.02.2010	S&I held up due to no activity/progress in the project. Due to poor progress an <b>intent to terminate</b> is under process since 03/07/18
23	Chomi	Kurung Kumey	80	Adveta Power	14.02.2013	MoA to be renewed.
24	Chela	Kurung Kumey	75	Adveta Power	14.02.2013	MoA to be renewed.
25	Para	East Kameng	45	Coastal Projects Pvt. Ltd.	19.11.2008	M/s Coastal projects Ltd (Developer of Para HE Project) are in the Resolution process under NCLT. DPR would be prepared after resolution Process is completed.
26	Tidding-I	Anjaw	84	Sai Krishnodaya Ind. (P) Ltd.	26.02.2009	S&I is held up as there is no progress in the S&I activities of project. ToR has not been obtained and there is no progress in geotechnical investigations.
27	Tidding-II	Anjaw	75	Sai Krishnodaya Ind. (P) Ltd.	26.02.2009	S&I is held up as there is in progress in the S&I activities of project. ToR has not been obtained and there is no progress in geotechnical investigations.
28	Oju	Upper Subansiri	1878	Navayuga Engg. Co. Ltd.	June'2010 for Oju-I & Oju-II, Revised MoU for Single Scheme is received in Apr'13	S&I held up due to inaccessibility of the project site.
29	Pauk	West Siang	145	Velcan Energy Pvt Ltd	30.06.2007 (rev MOA-31.07.09)	S&I held up due to land disputes between clans and law & order problem.
30	Pango	Upper Siang	96	Meenakshi Power Ltd.	27.08.2010	S&I held up due to lack of infrastructure, poor communication network and remoteness of site.

31	Sippi	Upper Siang	96	Meenakshi Power Ltd.	20.7.2011	S&I held up due to lack of infrastructure, poor communication network and remoteness of site.
32	Jidu (Yangsang)	Upper Siang	92	Meenakshi Power Ltd.	20.7.2011	S&I held up due to lack of infrastructure, poor communication network and remoteness of site.
<b>Total Arunachal Pradesh</b>			<b>9588.00</b>			
<b>Meghalaya</b>						
33	Kynshi-II	West Khasi Hills	450.00	GoMe & Jaiprakash Power Venture Ltd. (JV)	11.12.2007	S&I held up on account of non-finalisation of dam location/height due to deposit of Uranium. I.C. revised to 325 MW. <b>GoMe informed vide their letter dated 28.11.2019 that project has been kept in abeyance since 2012 due to presence of Uranium deposits within the Dam &amp; Reservoir areas of the project.</b>
<b>Total Meghalaya</b>			<b>450.00</b>			
<b>Sikkim</b>						
34	Suntaleytar	East Sikkim	40	Hindustan Electric Power Ltd.	LOI date 23.02.12	S&I to be taken up after finalization of MOA.
<b>Total Sikkim</b>			<b>40.00</b>			
<b>Maharashtra</b>						
35	Shirwata PSP	Pune	660	Tata Power Ltd.	LOI date 06.02.2016	S&I to be taken up after finalization of MOA.
<b>Total Maharashtra</b>			<b>660.00</b>			
<b>Total All India</b>			<b>11584.00</b>			

**Note : List includes one Pumped Storage Scheme (Shirwata) of I.C. 660 MW.**

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021**

\*\*\*\*\*

**Hydro Power Projects in Private sector concurred/ appraised by Central Electricity Authority and yet to be taken up for construction**

As on 10.03.2021

Sl. No	Name of Project	State	Developer	Installed Capacity (MW)	Date of CEA concurrence/ appraisal	Remarks
<b>CATEGORY-I: Pending due to Environment and Forest Clearance issues</b>						
<b>(a) Environment Clearance received and Forest Clearance yet to be obtained</b>						
1.	Miyar	Himachal Pradesh	MHPCL	120	07.02.13	EC accorded on 30.07.12. FC-I accorded on 27.07.12. FC-II yet to be obtained. An MoU was signed between Government of Himachal Pradesh and NTPC Ltd. on 25.10.2019 to set-up the hydro project.
2.	Kalai Stage-II	Arunachal Pradesh	Kalai PPL	1200	27.03.15	EC accorded 20.05.15. FC-I and FC-II yet to be obtained.
3.	Heo	Arunachal Pradesh	HHPPL	240	28.07.15	EC accorded on 10.11.15. FC-I accorded on 27.10.15. FC-II yet to be obtained.
4.	Tato Stage-I	Arunachal Pradesh	SHPPL	186	28.10.15	EC accorded on 10.11.15. FC-I accorded on 27.10.15. FC-II yet to be obtained.
5.	Talong Londa	Arunachal Pradesh	GMR	225	16.08.13	EC accorded on 07.08.15. FC-I & FC-II yet to be obtained.
6.	Etalin	Arunachal Pradesh	EHEPCL	3097	12.07.13	EC recommended by EAC on 31.01.17. Formal letter will be issued after FC-I. FC-I & FC-II yet to be obtained.
<b>(b) Both Environment and Forest Clearance yet to be obtained</b>						
7.	Lower Siang	Arunachal Pradesh	JAVL	2700	16.02.10	EC & FC yet to be obtained by developer.
8.	Hirong	Arunachal Pradesh	JAPL	500	10.04.13	EC & FC yet to be obtained by developer.
9.	Naying	Arunachal Pradesh	NDSCPL	1000	11.09.13	EC & FC yet to be obtained by developer.
10.	Kynshi Stage- I	Meghalaya	AKPPL	270	31.03.15	EC & FC yet to be obtained by developer.
11.	Dikhu	Nagaland	NMPPL	186	31.03.14	EC yet to be obtained by developer. FC not applicable as forest land is not involved.
12.	Attunli	Arunachal Pradesh	AHEPCL	680	02.07.18	Both EC and FC are yet to be obtained.

<b>(c) Environment and Forest Clearance Subjudice</b>						
13.	Alaknanda	Uttarakhand	GMRL	300	08.08.08	EC accorded on 12.3.2008, FC-I accorded on 08.11.2011. FC-II accorded on 09.11.2012. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.
14.	Demwe Lower	Arunachal Pradesh	ADPL	1750	20.11.09	EC accorded on 12.02.10. FC-II accorded on 03.05.2013. As per NGT order dated 24.10.17, NBWL issue to be reconsidered by MoEF&CC.
<b>CATEGORY-II: Environment and Forest Clearance accorded and pending due to other reasons</b>						
15.	Nafra	Arunachal Pradesh	SNEL	120	11.02.11	EC accorded on 19.08.13. FC-I accorded on 12.7.11 & FC-II accorded on 26.06.12. Financial closure is yet to be achieved by the developer.
<b>Total</b>				<b>12574</b>		

**Abbreviations:**

EC : Environment Clearance  
FC : Forest Clearance  
EAC : Environment Appraisal Committee  
NGT : National Green Tribunal  
NBWL : National Board of Wildlife

\*\*\*\*\*

**ANNEXURE-VI**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021**

\*\*\*\*\*

**Hydro Power Projects in Private sector under examination in  
Central Electricity Authority**

<b>Sl. No.</b>	<b>Name of the Scheme</b>	<b>State</b>	<b>Developer</b>	<b>Installed Capacity (MW)</b>
1.	Pinnapuram Standalone PSP	Andhra Pradesh	GEPL	1200
	Total			1200

\*\*\*\*\*

## ANNEXURE-VII

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2374 TO BE ANSWERED IN THE RAJYA SABHA ON 16.03.2021

\*\*\*\*\*

Hydro Power Projects in Private sector returned to Project Authorities  
(Year 2002-03 onwards)

S. No.	Name of	State	Developer	Installed Capacity (MW)	Month of Return	Remarks
1.	Mori Hanol	Uttarakhand	KKHPL	63	01/2010	DPR was returned due to non-availability of updated hydrology and cost estimates. Also geological investigations were inadequate.
2.	Bogudiyar Sirkari Bhyol	Uttarakhand	GGHPL	146	09/2010	DPR was returned due to inadequate geological investigations
3.	Bara Banghal	Himachal Pradesh	MPCL	200	06/2011	DPR was returned due to inadequate geological investigations, environmental & wild life issues, review of Installed Capacity.
4.	Seli	Himachal Pradesh	SHPCL	400	05/2019	Govt. of Himachal Pradesh, vide letter dt. 23.09.17, have cancelled the allotment of Seli HE Project in favour of SHPCL. In view of this, DPR was returned vide CEA letter dated 09.05.2019 as the project is no more under consideration for CEA's concurrence.
5.	Sach Khas	Himachal Pradesh	L&T HHPL	267	05/2019	Developer vide letter dated 29.08.2018 informed that the company has decided not to go ahead with implementation of the project. In view of this, DPR was returned vide its letter dated 09.05.2019 as the scheme is no more under consideration for CEA's concurrence.
6.	Yamne Stage-II	Arunachal Pradesh	SSYEVPL	84	05/2011	DPR was returned due to inadequate geological investigations.
7.	Hutong Stage-II	Arunachal Pradesh	MFIPL	1200	05/2012	The DPR was returned on 24.05.12 as the scheme is now to be developed as storage scheme as against the proposed Run-of-River type.
8.	Kalai Stage-I	Arunachal Pradesh	MFIPL	1352	05/2012	STC decided that MFIPL should carry out the detailed investigation for the revised DPR as per CEA's letter dated 24.05.2012.
9.	Pemashelphu	Arunachal Pradesh	MHPL	90	02/2013	DPR of project was returned due to likely change in location of Dam and benefits from the project.



10.	Sissiri	Arunachal Pradesh	SSHPL	100	02/2013	DPR was returned to developer to resolve the issue of inclusion of Irrigation and Drinking water component in the DPR and apportionment of the same with concerned State Government.
11.	Gimliang	Arunachal Pradesh	SKI Pvt. Ltd.	80	06/2013	DPR was returned due to inadequate geological investigation.
12.	Raigam	Arunachal Pradesh	SKI Pvt. Ltd.	141	06/2013	DPR was returned due to inadequate geological investigation.
13.	Kangtang Shiri	Arunachal Pradesh	KHPPL	80	07/2013	DPR was returned due to inadequate investigation and in Project General Layout, etc.
14.	Demwe Upper	Arunachal Pradesh	LUPL	1080	03/2015	Developer informed that due to lack of confidence in constructability of Dam considering its deep foundation, they are not in a position to finalize the type of dam and are still in consultation with the contractors in this regard. Hence the project was returned.
15.	Nyukcharang Chu	Arunachal Pradesh	SNCPCPL	96	04/2015	DPR was returned due to inadequate geological investigation.
16.	Subansiri Middle (Kamla)	Arunachal Pradesh	KHEPCL	1800	01/2018	In pursuance to decisions taken in the meeting on Hydro Power chaired by Hon'ble Minister of State for Power (conveyed by MoP vide letter dated 13.09.2017) the projects were returned vide CEA letter dated 29.01.2018 and all the partial clearances issued till date were rescinded as no progress has been made by the Developer towards resolving the issues pending with various appraising groups.
17.	Magochu	Arunachal Pradesh	SMCPCL	96	01/2018	
18.	Tagurshit	Arunachal Pradesh	L&T	74	06/2019	Developer vide letter dated 28.08.2018 informed that the company has decided not to go ahead with implementation of the project. In view of this, DPR was returned vide CEA letter dated 20.06.2019 as the scheme is no more under consideration for CEA's concurrence.
<b>Total</b>				<b>7349</b>		